

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (CA)/29/2022, IA No.47/2020 in CP No.810/241/HDB/2019
NAME OF THE COMPANY	TCI Finance ltd & 11 others
NAME OF THE PETITIONER(S)	Neera Agarwal & 2 others
NAME OF THE RESPONDENT(S)	TCI Finance ltd & 11 others
UNDER SECTION	241

ORDER

IA (CA)/29/2022

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. Chetan Reddy for the Respondent No.2.

Ld. Counsel Mr. DAVS Ravi Prasad for the Respondent No.7.

None for the other Respondents.

Matter is adjourned to 23.07.2024.

IA No.47/2020

Present: Ld. Counsel Mr. Adhidev Karan for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Matter is adjourned to 23.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)